

Election Immediate/
By Fax/Camp Bag

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001.

No. 56/49/2011/PPS-II

Dated: 28th October, 2013.

To

The Chief Electoral Officer,
Chhattisgarh,
Raipur.

Sub:- Allotment of reserved symbols under Para 10 of the Election Symbols (Reservation & Allotment) Order, 1968. – **Lok Jan Shakti Party**- regarding.

Sir

I am directed to refer to the subject cited and to state that “**Lok Jan Shakti Party**” a recognized State party in the State of Bihar, having reserved symbol ‘**Bungalow**’ in the said state, has requested the Commission for concession under Paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968 for allotment of the said symbol ‘**Bungalow**’ to its candidates being set up by the party at the current general election to the Legislative Assembly of **Chhattisgarh** from all the 72 (seventy two) assembly constituencies of the State going to poll in the second phase.

The Commission has decided to extend the concession sought by the party under paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968. Accordingly, the candidates set up by the “**Lok Jan Shakti Party**” at the current general election to the Legislative Assembly of **Chhattisgarh** from all the 72 (seventy two) assembly constituencies of the State going to poll in the second phase shall be allotted the symbol ‘**Bungalow**’. The Returning Officers may be informed that the

candidates set up by "**Lok Jan Shakti Party**" are eligible for the allotment of the symbol '**Bungalow**' under paragraph 10 of the Symbols Order, 1968 subject to strict fulfillment of each of the provisions of paragraph 13 thereof.

Yours faithfully,



(**VARINDER KUMAR**)
SECRETARY

1. Copy forwarded (**BY SPECIAL MESSANGER**) to the General Secretary, **Lok Jan Shakti Party, 12, Janpath, New Delhi- 110011**. He is informed that the party and the candidates must comply with each of the provisions of Para 13 of the Election Symbols (Reservation and Allotment) Order, 1968.

Copy to:- Pr. Secy. (RKS)/ East-I/ Guard File.